

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.159/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

NAME OF THE PARTIES: Satyanarayan Karwa & Ors.

V/s.

M/s. Premco Global Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58(4) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Harsa Karwa	Company Secretary	Harsa Karwa
2	Sandya Dhakate	PRACTISING COMPANY SECRETARY	Dhakate S. J.
3	Tarun Mansi	for Respondent No. 4	Tarun
4	Mahesh Athavale	PCP for Petitioners	Mahesh
5	Anagha Anasirgaraju	—	Anagha

ORDER

CP No. 159/ 58(4)/NCLT/MB/MAH/2017

On the Company Petition filed under Section 58(4) of the Companies Act, 2013, the Respondent side having sought time for filing reply, list this matter on 12.9.2017, with a direction to the Respondents to file their reply within 15 days hereof and rejoinder, if any, within 15 days thereof.

List this matter on 12.9.2017.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)